

(

ITEM No.34

Court No. 5

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.1897/2000

(From the judgement and order dated 25/02/1999 in WP 444/88
of The HIGH COURT OF BOMBAY AT AURANGABAD)

DHANANJAY

Petitioner (s)

VERSUS

CHIEF EXE.OFFICER,ZILLA PARISHAD,JALNA

Respondent (s)

(With prayer for interim relief)

Date : 15/01/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Petitioner (s) Mr. C.G. Solshe,Adv.

For Respondent (s) Mr. Shivaji M. Jadhav,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J
Leave granted.

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(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master